NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 IA 18/16 and IA 35/16 in TP 26/16.	For Orders on IA.	397-398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

NAME (IN CAPITAL)

N. Baner

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

N. Bane for M.N. Bhat 779532 4762

for petitioner. Adv. for Resp.

B. Rajashree

Counsel for petitioner is present. Counsel for respondents is present. IA 18/16 is reopened. Counsel for respondents is directed to file one more copy of objections as the same is not available in the record. Counsel undertakes to file copy of the objections today. Hence, IA 18/16 is posted for orders on 14.06.2017.

MEMBER (J)

MEMBER (T)